

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-15/2013 Pt./ 1013 /A

From :- Shri Kaushik Kumar Sharma  
Joint Registrar (Vigilance)  
Gauhati High Court  
Guwahati.

To,

Smti Panchali Shyam, Civil Judge & Assistant Sessions Judge-cum-  
In- charge, District & Sessions Judge,  
Dima Hasao, Haflong.

Dated Guwahati the <sup>JK</sup> 20 February, 2020.

Sub: **Permission to remain away from station.**

Ref:- Your letter no. DJ/DH/I-1/2020/578/Estt Dated 19.02.2020.

Madam,

With reference to the above, I am directed to inform you that you have been granted station leave permission, w.e.f. the evening of 20.02.2020 till the morning of 24.02.2020, as prayed for. The Chief Judicial Magistrate, Dima Hasao, in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-15/2013 Pt./ 1014 /A, dated 20.2.2020

Copy to:

1. ✓ The Systems Analyst, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**